

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3883
ANSWERED ON:16.12.2014
SHORTAGE OF POLICE PERSONNEL
Nayak Shri B.V.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there is shortage of Police Personnel in the country;
- (b) if so, the details thereof and the reasons therefor along with the reaction of the Government in this regard;
- (c) whether it a fact that as per practice, 220 police personnel are required per lakh population whereas only 129 cops per lakh population are available in the country; and
- (d) if so, the details thereof and the reasons therefor along with corrective steps taken in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (d): As per data compiled by the Bureau of Police Research & Development (BPR&D), as on 1.1.2013, against total sanctioned strength of 22,09,027 posts of police personnel in all the States and Union Territories, 16,60,666 personnel were in position leading to a shortfall of 5,48,361 personnel, which is about 24.8% of the sanctioned posts.

As on 1.1.2013, the sanctioned and actual strength of police personnel at all India level per one lakh population (police-population ratio) in India is 181.47 and 136.42 respectively. The police-population ratio has shown wide variations across the country. Sparsely populated States such as Tripura, Nagaland, Manipur and Mizoram etc. have the maximum police-population ratio as compared to the national average of 181 police personnel per lakh of population.

As 'Police' and 'Law and Order' are State subjects, falling in Entry 1 and 2 of Seventh Schedule of the Constitution of India, it is primarily the responsibility of the State Governments to ensure adequate provision of police personnel in respective States and improve police-population ratio. The Central Government has been advising the States to fill up the Vacancies with a view to meet expectations of the people. Ministry of Home Affairs vide its Advisory dated 9th September, 2014 has advised all the States / Union Territories to initiate a time bound action plan to fill up the existing vacancies in the State Police and review the existing sanctioned strength of Police personnel at all levels. The Advisory is available on the website of Ministry of Home Affairs under the caption "PM Division" (<http://mha.nic.in/policemodern>).